

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 4120/2017

This the 15th Day of September, 2021

(Through Video Conferencing)

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Kailash Chand
Ex Constable of Delhi Police
PIS No. 28900251
Aged about 52 years
S/o Late Rampal Meena
R/o House No. 34, Gali No. 1,
Main Hastal Marg,
Vikas Nagar, Delhi - 59

... Applicant

(By Advocate : Shri M.K. Bhardwaj)

Versus

1. Govt. of NCT of Delhi
Through Commissioner of Police,
PHQ, IP Estate, New Delhi.
2. Joint C.P. (Northern Range)
PHQ, IP Estate, New Delhi.
3. D.C.P. (Rohini Distt.)
Earlier known as Outer Distt.
Begum Pur, Rohini, Delhi.

... Respondents

(By Advocate : Shri H.D. Sharma)





O R D E R (ORAL)

Hon'ble Ms. Manjula Das, Chairman:

When this matter was taken up today, at the outset, learned counsel for the applicant submitted that this OA is covered by an order/judgment of this Tribunal dated 14.03.2011 in OA 2816/2008 and batch, **Sukhdev Singh and anr. Vs. Govt. of NCT of Delhi and ors.** Learned counsel for the applicant further submitted that the aforesaid order/judgment of this Tribunal has attained finality in view of the order passed by the respondents dated 30.11.2017 in compliance of the Tribunal's directions.

2. We have heard the learned counsel for the parties and perused the record.
3. In the light of the statement made by the learned counsel for the applicant as also the ratio laid in the judgment of the Hon'ble Supreme Court in **State of U.P. and ors. Vs. Arvind Kumar Srivastava and ors.**, (2015) 1 SCC 347, wherein it is held that similarly situated persons should be treated similarly, we dispose of this OA directing the respondents to verify whether the applicant is similarly situated with the applicants in OA 2816/2008 (supra), and if it is found that he is similarly placed, similar benefits be extended to him also. This exercise shall be completed within a period of three months from the date of receipt of a copy of this

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order. There shall be no order as to costs.



(Mohd. Jamshed)
Member (A)

(Manjula Das)
Chairman

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